

Bihar, has particular significance with regard to the proposed location of the Bokaro steel plant in this region. The coal of the top section of this seam is particularly interesting as a potential source of metallurgical coke. The caking index is within the stipulated limit. It appears to be suitable for blending purposes, but results of further tests regarding its suitability for washing and blending for metallurgical purposes shall have to be awaited before any firm views can be expressed in this regard.

**RECOMMENDATION OF U.G.C. FOR THE  
ESTABLISHMENT OF A UNIVERSITY IN NEW  
DELHI**

\*98. SHRI M. P. BHARGAVA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the University Grants Commission have recommended the establishment of a University in New Delhi;

(b) if so, what steps are being taken to implement this recommendation; and

(c) whether any site has been selected for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (c) The Government have recently received a copy of the resolution passed by the University Grants Commission at its meeting held on the 9th September, 1960 to the effect that it would be desirable to plan to establish a separate University in New Delhi. The suggestion is under consideration.

**PURCHASE OF HORSES AND MULES FOR THE  
ARMY FOR THE YEAR 1960-61**

\*99. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to refer to the answer given to Unstarred Question No. 410 in the Rajya Sabha on the 5th September, 1960 and state:

(a) whether it is a fact that the Indian firm, which had asked for the

tender forms in connection with the purchase of horses and mules for the army for the year 1960-61, was refused the same;

(b) whether it is a fact that no reply was given to the said Indian firm regarding its query about the total requirements of the animals; and

(c) if so, what were the reasons for such refusal?

THE DEPUTY MINISTER OF DEFENCE (SARDAR S. S. MAJITHIA): (a) and (b) The firm enquired about the total requirements of animals and they were informed that it was not proposed to supply them the information.

(c) The background of the firm and their lack of experience in the supply of animals.

**REGISTRATION OF COMPLAINTS REGARDING  
CRIMES IN DELHI POLICE STATIONS**

\*109. SHRI M. S. GURUPADA-SWAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that at many police stations in Delhi the police officials often refuse to register private complaints in regard to crimes; and

(b) if so, whether any steps have been taken to punish those who have been found guilty of such acts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b) Only two such instances have come to notice during this year. Prompt action was taken to punish the police officials at fault and their increments have been withheld for one year in one case and for six months in the other.

**CRITICISM OF THE NATIONAL DISCIPLINE  
SCHEME IN THE PRESS\***

\*110. SHRI DEOKINANDAN NARAYAN: Will the Minister of EDUCATION be pleased to state: